

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 16/397/13
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017**

NAME OF THE COMPANY : M/s. Amritsons Limited 21, 31 & 43A

SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Karan Malhotra, Proxy Counsel

ORDER

Despite notice being effected on the applicants, none has appeared on their behalf, neither was anyone present on the last date of hearing. It appears that applicants are no longer interested in seeking compounding of the offence.

Dismissed in default.


(Ina Malhotra)
Member Judicial